## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 340 OF 2016 & IA NO. 743 OF 2016

Dated: 19th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd. .... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & .... Respondent(s)

Anr.

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Adv.

Ms. Anuradha Mukherjee

Ms. Shikha Tandon

Counsel for the Respondent(s): Mr. Sandeep Grover

Mr. Pankhuri Bharadwaj for R-1

## **ORDER**

List the matter for further hearing on 26.09.2017 at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

mk/vg